



Government of Jammu and Kashmir  
Civil Secretariat Home Department  
Srinagar/Jammu.

NOTIFICATION

Jammu, the 1<sup>st</sup> April, 2019

SRO 246.- Whereas, on intervening night of 7/8-09-2018 Police Station Achabal received reliable information that terrorists attacked upon minority guard post at Khul Ranipora Anantnag with their illegal automatic weapons with an intention to kill police personnel deployed on guard duty. The guard personnel retaliated in self defense, due to which one unknown terrorist got killed. In the incident HC Janak Raj No. 26/OR 17 Bn C-Coy (Guard Commander) sustained bullet injuries; and

2. Whereas, a case FIR No. 84/2018 U/S 307 RPC, 7/27 A. Act, 16,20,38 ULA(P) Act, 1967 was registered in Police Station Achabal;and

3. Whereas, investigation was taken up by SDPO Achabal who along with Police Nafri and Contingent of 19 RR rushed to the spot. Injured HC was evacuated to hospital for treatment while as, dead body of the deceased terrorist was taken into possession who was identified as Bilal Ahmad Bhat S/O Abdul Ahad Bhat R/O Tantraypora, Yaripora Kulgam and after fulfilling of all codal/medico formalities, dead body was handed over to his legal heirs for last rites. During search two vehicles viz. 01 Alto K0-10 bearing Reg. No: JK18A-6759 and one I-10 bearing Reg. No: JK03E-4241 were spotted on road. Upon search of these vehicles gunpowder like substance, a bullet of SLR without case, Pistol Grip, clothes and other material was found and were seized along with the vehicles Site plan was prepared and statements of witnesses were recorded U/S 161 Cr.PC. During investigation Sample of Gunpowder like substance was sent to FSL Srinagar for chemical analysis and expert opinion obtained reveals a smokeless powder which is used as propellant has been detected from the sample. Medical opinion in respect of injured HC revealed as "grievous hurt". During investigation statements of 04 witnesses were recorded U/S 164-A Cr.PC before the Ld. JMIC Shangus. As per evidence collected including CDR details as well as witnesses, 13 accused persons were found involved in the commission of crime; and

4. Whereas, prima facie on the strength of the evidence collected offences U/S 307 RPC, 7/27 A. Act, 16,18,20,38 ULA(P) Act,1967 were established against six accused persons namely 1. Muzaffar Ahmad Bhat S/O Mohd Amin Bhat R/O Sopat Kulgam 2. Roshan Zameer Tantray @ Zaid Bhai S/O Gh. Mohd Tantray R/O Achwara Bijbehara 3. Nasir Gulzar Chadroo S/O Gulzar Ahmad Chadroo R/O Arwani Bijbehara 4. Gulzar Ahmad Bhat S/O Ab. Salam Bhat R/O Tarigam

